IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (C) No. 271 of 2021

Lal Amarnath Shahdeo & another **... Petitioners**

-Versus-

State of Jharkhand & others **... Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Abhay Prakash, Advocate
For the State : A.C. to A.G.
For Respondent No.4 : Mr. Indrajit Sinha, Advocate

08/10.09.2021. This writ petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request, let this matter appear on 24.09.2021.

Interim order dated 22.02.2021 as modified vide order dated 22.03.2021 shall continue, till the next date.

(Sanjay Kumar Dwivedi, J.)

Ajay/